

O.A. No. 430 of 2010

19.1.2011

List revised. Nobody is responding for the applicant. Sri R. Mishra, learned counsel for the respondents is present.

On the last occasion also, the applicant had not responded and he was directed to file legible notification, ~~as~~ this has not been done.

Therefore, this O.A. is dismissed in default and for non-prosecution and for non-compliance of this Tribunal's order.

SP
(S.P. Singh)
M(A)

AKS
(Justice Alok K Singh)
M(J)

Girish/-

~~on~~
copy of order
dated 19-1-2011
Dated
25-1-2011